

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

---

**ORDERS OF THE BENCH**

---

**Date of Order: 29.1.2015**

OA No.291/00444/2014

Ms. Pulkit, Proxy Counsel for

Dr. Sohan Lal Sharma, Counsel for the Applicant.

Mr. S.S.Hassan, Counsel for Respondents.

The Ld. Counsel for the applicant submitted that she wants to withdraw the present OA with the liberty to file a fresh OA.

The Ld. Counsel for the respondents has no objection if the OA is withdrawn by the Ld. Counsel for the applicant.

Consequently, the present OA is dismissed as withdrawn. However, the applicant would be at liberty to file a fresh OA if so advised.

*Anil Kumar*  
(ANIL KUMAR)  
ADMINISTRATIVE MEMBER

Adm/